

ITEM NO.1501

COURT NO.15

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 11188/2025

Petition(s) for Special Leave to Appeal (C) No(s). 1547/2025

M/S. TARACHAND LOGISTIC SOLUTIONS LIMITED

Appellant

VERSUS

THE STATE OF ANDHRA PRADESH & ORS.

Respondent(s)

Date : 29-08-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Dinkar Kalra, AOR

For Respondent(s) :

Ms. Prerna Singh, Adv.

Mr. Guntur Pramod Kumar, AOR

Mr. Dhruv Yadav, Adv.

Hon'ble Mr Justice Ujjal Bhuyan pronounced the judgment of the Bench comprising Hon'ble Mr Justice Manoj Misra and His Lordship.

Leave granted.

The appeal is allowed in terms of the reportable judgment, which is placed on record.

Pending application(s), if any shall stand disposed of.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)